

Government of India  
Ministry of Commerce and Industry  
Department of Commerce  
Notification No. 53/2015-2020  
New Delhi, dated 31 December 2020

S.O. (E), In exercise of the powers conferred by section 13 of the Foreign Trade (Development and Regulation) Act, 1992 (22 of 1992) and in supersession of the earlier Notifications mentioned below, the Central Government hereby authorizes the officers specified in column 2 of the table below, with reference to the limits specified against such officers in the corresponding entry in column (3) of the Table below, for the purposes of exercising powers under Section 13, read with section 11 of the Foreign Trade (Development and Regulation) Act, 1992, namely:-

S. No.	Designation of Officer	Value of goods or services or technology covered by an authorization issued, registration certificate/ permits issued for import or export or in respect of goods or services or technology for which import or export is permitted without any authorization or the value of duty credit scrips issued
(1)	(2)	(3)
1.	Additional Director General of Foreign Trade	Without limit
2.	Joint Director General of Foreign Trade	Up to Rs 25 Crores
3.	Deputy Director General of Foreign Trade	Up to Rs. 10 crores
4.	Assistant Director General of Foreign Trade	Up to Rs 5 crores
5.	Development Commissioner, Special economic Zones	Without limit in respect of Export Oriented Units and units in Special Economic Zones
6.	Designated Officer, Department of Electronics & Information Technology	Without limit in respect of units in Software Technology Parks (STPs) and Electronic Hardware Technology Parks (EHTPs).

  
31/12/2020  
(Amit Yadav)

Director General of Foreign Trade  
Ex-officio Additional Secretary, Government of India

Previous Notification which stand superseded:

1. Notification S. O. 24(E) dated 20<sup>th</sup> January 1999
2. Notification S. O. 194(E) dated 6<sup>th</sup> March 2000
3. Notification S. O. 106(E) 30<sup>th</sup> January, 2006
4. Notification S.O. 1534 dated 14<sup>th</sup> September 2006
5. Notification S.O. (E) dated 17<sup>th</sup> April, 2009
6. Notification S.O. (E) dated 13<sup>th</sup> June, 2013